

**DIVISION BENCH**

**O-135**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/16(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	KUMAR METALS PVT LTD & ANR		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Petitioners

Mr. Kartikeya Goel, Advocate

**ORDER**

Mr. Kartikeya, Ld. Counsel for the Petitioners present.

At the request of Ld. Counsel appearing for the Petitioner, list this matter on 27.08.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**